

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION No. 44
TO BE ANSWERED ON 30.11.2015**

Admission Racket in Universities

44. SHRI VENKATESH BABU T.G.:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the report of the major admission racket in Delhi University with fake mark sheets, caste certificates and even fake websites of State Education Boards, if so, the details thereof;
- (b) whether the Government has taken any steps to unearth the fake mission racket and action taken against the guilty persons;
- (c) if so, the steps taken by the Government to prevent the recurrence of such incidents and to streamline the admission process in Delhi University and other Central Universities across the country; and
- (d) whether any direction has been issued by the Government to the States/ UTs in this regard and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (d) While such instances have been reported, no such data is centrally maintained. However, information in this regard is being obtained from University of Delhi. The Central Universities, being autonomous bodies, are competent to take necessary action in all academic and administrative matters as per their Acts, Statutes and Ordinances. Moreover, issuance and verification of certificates is the responsibility of the concerned State Governments/ Union Territory Administrations. The Government of India has issued various circulars from time to time for proper issuance and verification of caste certificates. The DoPT has also issued instructions to all the States/UTs regarding the verification of caste certificates by the District Authorities. The Ministry of Tribal Affairs has also circulated the instructions of the Supreme Court to streamline the procedure. University of Delhi has included necessary instructions in the Information Handout/Bulletin of Information for compliance of all stakeholders in the admission process and mentioned consequences of use of falsified records/documents in the information handout for admission to avoid such incidences.
